

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH 'GULESTAN' BUILDING NO: 6
PRESCOT ROAD, BOMBAY:1

Original Application No. 673/96

MONDAY the 9th day of December 1996

CORAM: Hon'ble Shri B.S. Hegde, Member (J)
Hon'ble Shri P.P. Srivastava, Member (A)

Nagesh Pandurang Ranganekar
Supervisor (B.C.R. -H.S.G. II)
Sub Record Office, R.M.S.
B.M. Division, Kolhapur
R/at 2239-A Gurwarpeth
Kolhapur ... Applicant.

By Advocate Shri S.P. Kulkarni.

V/s.

Union of India through
Superintendent of R.M.S. B.M.
Division, At P.O. Miraj,
District-Sangli- 416410

Director of Postal Services,
Goa Division, Panaji
Panaji (GOA)

Postmaster General
Goa Region
Panaji (GOA)

Chief Post Master General
Maharashtra Circle, Old GPO
Building, 2nd floor, Fort,
Near C.S.T. Central Railway
Mumbai,

Shri G.J. Sarambale
HSG II SA BCR
SRM, BM Division
Kolhapur. ... Respondents.

By Advocate Shri S.S. Karkera for
Shri P.M. Pradhan
Shri S.P. Inamdar for
intervenor.

Re

: 2 :

O R D E R (ORAL)

{ Per Shri B.S. Hegde, Member(J) }

Heard Counsel for the parties.

The learned counsel for the applicant has drawn our attention to the order passed by the respondents dated 6.6.96. Wherein it is stated that the applicant has been posted as per seniority in HSG II BCR Cadre with immediate effect. The applicant has submitted representations to the Competent Authority on 8.6.96 and 17.6.96. The same has not been disposed of by the respondents so far. In the result the applicant has filed this O.A. which appears to be premature.

In the circumstances, we hereby direct the respondents to dispose of the pending representations of the applicant within a period of one month from the date of receipt of this order. The O.A. is disposed of accordingly.


(P.P. Srivastava)
Member(A)


(B.S. Hegde)
Member(J)

NS